

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

COARM:

(IB)-917(ND)2019

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.04.2019

NAME OF THE COMPANY: M/s. Ved Contracts Pvt. Ltd. V/s. M/s. RG Infra
Build Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

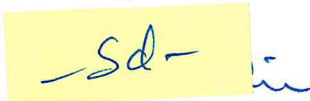
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Amit Prabhta Deshpande, Advocate for the petitioner

ORDER

Notice to the Corporate Debtor vide all modes including through the process of the Bench returnable on 2nd May, 2019. Service be also effected on the Corporate Debtor through its Directors. Affidavit of service be filed.


(V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)